

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2279

ANSWERED ON:14.03.2008

RELAXATION IN AGE UNDER IGNOAPS

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Khanna Shri Avinash Rai;Murmu Shri Rupchand;Nandy Shri Amitava;Verma Shri Ravi Prakash

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to reduce the age of beneficiaries under Indira Gandhi National Old Age Pension Scheme (IGNOAPS) for 65 to 60 years;
- (b) if so, the details thereof; (
- (c) the steps taken or being taken by the Government in this regard; and
- (d) the details of year-wise funds released to the States under National Old Age Pension Scheme during the last four years?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU)

(a) & (b): Yes, Sir. A proposal is under consideration to provide pension to persons who are 60 years or higher and belonging to a household below the poverty line according to the criteria prescribed by the Government of India, by lowering the age limit from 65 years to 60 years under Indira Gandhi National Old Age Pension Scheme (IGNOAPS).

(c): The proposal is at the stage of Inter-Ministerial consultation.

(d): Funds are released to the States for National Social Assistance Programme (NSAP) in a combined manner, which includes National Old Age Pension Scheme, National Family Benefit Scheme and Annapurna. The details of year-wise funds released to the States under NSAP and Annapurna during the last four years is given in the Annexure. .

Annexure

Annexure referred to in reply to Unstarred Question No. 2279 for Reply on 14th March 2008

Statement showing Release of funds during 2004-05 to 2007-08 under NSAP & Annapurna

(Rs. in lakh)

S. No. States/UTs Combined Releases for NSAP& Annapurna
2004-05 2005-06 2006-07 2007-08\$

1 Andhra Pradesh	6742.62	6746.70	11975.33	12481.39
2 Bihar	10684.21	13213.06	36002.20	23750.32
3 Chhattisgarh	2888.60	2880.35	7321.40	5622.63
4 Goa	50.13	66.95	66.95	101.77
5 Gujarat	0.00	3582.50	4507.10	2262.35
6 Haryana	1310.94	1311.73	3296.25	2520.10
7 Himachal Pradesh	410.12	547.17	1389.08	1177.55
8 J & K	0.00	735.10	1381.41	1708.65
9 Jharkhand	3459.41	4615.34	10257.15	8823.43
10 Karnataka	3903.45	5207.76	9043.49	10738.86
11 Kerala	2872.43	2874.17	4056.39	4541.79
12 Madhya Pradesh	6185.44	7649.45	17387.80	17841.47
13 Maharashtra	8275.35	10234.03	22213.91	18515.77
14 Orissa	5896.20	5899.77	17021.72	11778.67
15 Punjab	673.00	897.89	1289.03	1127.04
16 Rajasthan	3051.30	3754.48	8533.24	11081.73
17 Tamilnadu	7038.76	7043.03	13159.76	15726.90
18 Uttar Pradesh	19839.69	19851.70	37824.45	30347.68
19 Uttarakhand	1223.51	1224.26	3217.41	1688.41
20 West Bengal	7988.73	7993.56	15220.45	12234.31

Sub Total	92493.89	106329.00	225164.52	194070.82
North Eastern States				
21 Arunachal Pradesh	311.58	415.46	759.11	358.27
22 Assam	8217.33	8218.02	15866.36	15466.42
23 Manipur	0.00	628.92	1062.92	1319.89
24 Meghalaya	0.00	684.72	1190.80	871.07
25 Mizoram	146.87	195.85	345.32	288.09
26 Nagaland	335.16	447.02	1016.72	723.47
27 Sikkim	190.68	190.69	304.33	360.78
28 Tripura	1119.23	1119.32	2386.92	2181.74
Sub Total	10320.85	11900.00	22932.48	21569.73
Union Territories				
29 A&N Islands	20.00	20.00	78.42	12.63
30 Chandigarh	16.00	16.00	16.00	30.91
31 D&N Haveli	15.00	15.00	78.42	30.00
32 Daman & Diu	5.00	4.00	4.00	6.69
33 NCT Delhi	273.00	567.00	567.00	3640.00
34 Lakshadweep	4.00	5.00	5.60	0.57
35 Pondicherry	54.00	115.00	115.00	115.00
Sub Total	387.00	742.00	864.44	3835.80
GRAND TOTAL	103201.74	118971.00	248961.44	219476.35

\$ Releases upto December, 2008.